

tation Programme during 1961-62 to 1963-64 are as under:—

	(Rs. in lakhs)
1961-62	39.00
1962-63	76.99
1963-64	74.01
Total.—	190.00

Assistance for rural water supply schemes is given to the State Governments in the form of grant-in-aid. According to the existing procedure Central assistance for State Plan Schemes is sanctioned in lumpsum for broad categories or groups of schemes taken together and not schemes-wise. The grants sanctioned to the Government of Bihar during 1961-62 to 1963-64 for all State Plan schemes including Rural Water Supply Schemes are as under:

Year	Grants sanctioned (include assistance in kind).
1961-62	161.16 lakhs
1962-63	206.78 lakhs
1963-64	110.95 lakhs

(b) The information is being collected and will be laid on the Table of the Sabha in due course.

Accommodation of Non-Government Servants or Non M.Ps.

1786. Shri Shivaji Rao S. Deshroukh: Will the Minister of Works, Housing and Rehabilitation be pleased to state:

(a) the number and categories of Government residences which are at present in occupation of persons other than Government servants and Members of Parliament;

(b) the dates since these buildings have been in such occupation, and the categories of persons who occupied them; and

(c) the grounds on which such buildings are allotted to persons other than Government servants or non-Members of Parliament?

The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand Khanna): (a) It is presumed that the information is sought in regard to Delhi. There are 112 Government residences which are in occupation of persons other than Government servants. The categories of such residences are as below:—

Type VIII	1
Type VII	4
Type VI	14
Type V	49
Type IV	39
Type III	1
Type II	2
Type I	1
Office-cum-residence	1
	112

(b) The dates of allotment of these buildings vary from 1 to 14 years. As stated in reply to part (a) of the Question, they are all non-Government servants.

(c) It will involve lot of time and labour to go into the reasons of allotment in each case which, it is considered, will not be commensurate with the results likely to be achieved.

N.D.M.C. Dispensaries

1787. Shri Bibhuti Mishra: Will the Minister of Health be pleased to state:

(a) whether it is a fact that sub-standard medicines are being supplied to the N.D.M.C. Dispensaries; and

(b) if so, the action taken by Government to stop this supply?

The Minister of Health (Dr. Sushila Nayar): (a) No.

(b) Does not arise.

Seizure of Smuggled Watches

1788. Shri P. C. Borooah: Will the Minister of Finance be pleased to state:

(a) whether customs authorities seized 4,000 smuggled wrist watches